

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/57/CHE/2021 IN IA/267/CHE/2021 IN CP/350/IB/2018
NAME OF PETITIONER : Pankaj Kumar & Others
NAME OF RESPONDENT : M/s Praiseworth Infra Pvt Ltd
SECTION : 60(5) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

ORDER

The Petitioner is represented by the Ld. Counsel Mr K. Bijai Sundar and the Respondent is represented by the Ld. Counsel Mr. Vipin Warrior through video conferencing mode.

Ld. Counsel for Petitioner appears on change of vakalath on behalf of the Petitioner and the Ld. Counsel for Respondent undertakes to file Vakalath for the Respondent.

The Petitioner is directed to send complete set of documents on the other side within ten days from today.

List the matter on **24.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

KS

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**